

varieties of textiles, dal and cooking medium at wholesale prices prevailing in the nearest wholesale market.

(c) The proposed legislation will not cover non-industrial workers. The Home Ministry, however, have set up co-operative stores for government staff in Delhi, and people to extend the scheme to Bombay, Calcutta and Madras, shortly.]

STAFF ARTISTES IN AIR

♦751. SHRI G. MURAHARI: toll the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that a number of typists and clerks and other non-artist staff are included in the category of staff artistes in the All India Radio; and

(b) if so, the number of such persons included in that category?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) No clerks are employed as Staff Artists. Some Staff Artists have, however, been employed at All India Radio stations to do copying work either on typewriter or in manuscript. Some Translators, Tape Librarians, News Reporters etc. are also employed as Staff Artists.

(b) The exact number of such Staff Artists is not readily available and is being collected from All India Radio stations.

LABOUR DAY

622. SHRI D. THENGARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government of India are considering the proposal to

prescribe any particular day as the National Labour Day,—apart from the May Day; and

(b) if so, what days are under Government's consideration for this purpose?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA) : (a) No.

(b) Does not arise.

PRODUCTION OF FILMS IN INDIA

623. SHRI S. K. VAISHAMPAYEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films certified for public exhibition during the years 1961, 1962 and 1963 in each language excluding official documentaries, feature films, news reels;

(b) the total footage of raw films required for the above pictures exhibited in the year 1963; and

(c) the amount of foreign exchange required for the import of raw films and the amount of earnings made on pictures exhibited in the year 1963?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : A statement showing the number of films certified by the Central Board of Film Censors for public exhibition during the years 1961, 1962 and 1963 in each language is attached. The Board is maintaining data of Indian feature films *only* on a language-wise basis. No record of official feature films, shorts or news reels is being maintained by the Board.

(b) and (c) Information is being collected to the extent available and will be furnished in due course.

The figures of the films certified by public exhibition during the years are as under: — the Central Board of Film Censors for 1961, 1962 and 1963 in each language

Language	1961	1962	1963
Indian Feature Films			
1. Hindi/Urdu/Bhojpuri/Rajasthani	109	96	93
2. Marathi	15	23	16
3. Gujarati	7	5	6
4. Punjabi	5	6	5
5. Bengali	36	38	39
6. Assamese	2	1	3
7. Oriya	1	6	2
8. Tamil	49	62	56
9. Telugu	55	48	46
10. Kannada	12	16	22
11. Malayalam	11	15	13
12. English	4	3
13. Konkani	1
14. Silent	1
TOTAL	393	320	305
Imported Feature Films			
TOTAL	218	234	140
Indian Short Films			
TOTAL	792	792	752
Imported Short Films			
TOTAL	1770	1792	1301

NON-INDIAN OFFICERS IN THE ARMY

624. SHRI D. THEN GARI: Will the Minister of DEFENCE be pleased to state:

(a) the number of non-Indian officers in the Indian Army; and

(b) their nationality-wise break-up?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) On the 80th June 1964, 6 non-Indian personnel were serving in the Indian Army comprising 2 civilian gazetted officers, 1 civilian non-gazetted person, 2 Junior Commissioned Officers and 1 other rank.

(b) 4 of them are Ceylonese, 1 British; and 1 Chinese from Hongkong, who is serving on a contract basis for three years as a language instructor since June 1963.

MINIMUM WAGES TO WORKERS

f SHRI NIREN GHOSH: 625. *by* SHRI M. BASAVAPUNNA-L IAH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the names of industries which pay to the workers minimum wages based on the norms laid down by the Fifteenth Session of the Indian Labour Conference?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): Information is not available. The time and labour involved in collecting the same from the State Governments etc., will not be commensurate with object in view.